

Appointment Policy by Directorate of Census Operations, Delhi

4155. SHRI AJIT BAG:

SHRI SYED MASUDAL HOSSAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the appointment policy being pursued by the Directorate of Census Operations, Delhi is violative of any law of the land and discriminative in nature *vis-a-vis* other Government's departments; and

(b) if so, remedial measures being taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir. The Director of Census Operations, Delhi is following the same appointment policy as being followed by the other Directors of Census Operations in States and Union Territories. This appointment policy has been laid down by the office of the Registrar General, India, with the approval of the competent authority and is uniformly applicable to all the Census offices throughout the country.

(b) Does not arise.

Licence for Paper Mill in Kalahandi District of Orissa

4156. SHRI RASA BEHARI BEHRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the State Government of Orissa had approached the Centre for licence of a paper mill' in Kalahandi district of Orissa; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Government had approved the scheme of M/s. Universal Petro Chemicals

Ltd. for setting up paper mill with a capacity of 10,000 tonnes per annum in Teh. Kesinga, District-Kalahandi (Orissa).

Power Production in Tapp.

4157. SHRI RASA BEHARI BEHRA:

SHRI R.P. GAEKWAD:

SHRI B.D. SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Tarapur is running much below capacity because of the stoppage of the flow of U.S. nuclear fuel;

(b) if so, what steps are Government taking to utilize the full capacity of the plant;

(c) whether it is a fact that the cost of Tarapur Power has consequently gone up four time; and

(d) the reaction of Government in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b). Owing to delays in the receipt of enriched uranium supplies from the U.S.A. the power level of the Station has had to be reduced to stretch the fuel cycle.

(c) No Sir.

(d) Does not arise.

Exploitation of Tribals

4158. SHRI K. PRADHANI:

SHRI MOOL CHAND DAGA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some cases of exploitation of the tribal population have come to the notice of Central Government;